

(b) if so, the reasons for rise in unemployment and decline in placements in 1986 when compared with 1985 and steps taken to meet the situation; and

(c) the latest figures available in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI.P.A. SANGMA) : (a) Yes, Sir.

(b) All the job seekers registered with Employment Exchanges are not necessarily unemployed. Employment Exchanges are one amongst several agencies through which placements of unemployed are effected against notified vacancies. Decline in placements in 1986 as compared to 1985 is due to the less number of vacancies notified to the Employment exchanges.

(c) The latest available figures in respect of Employment Exchanges in Delhi are as under:-

i) Total live Register as on 30.6.1987	6.97 lakhs
ii) Registrations during January-June, 87	0.90 lakhs
iii) Placements during January-June, 87	0.24 lakhs

#### Housing Cooperatives In the Country

1256. SHRI.G.I.PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether housing cooperatives are playing a very important role in solving the shelter problems of our population;

(b) if so, the steps taken by Union Government to promote cooperative hous-

(c) what role does Government propose to assign to the housing cooperatives in the National Housing Policy?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI.DALBIR SINGH): (a) Cooperatives have been participating in a significant way in the housing activity.

(b) and (c) The Housing Ministers Conference held in May, 1987 has resolved that cooperatives have to be assigned a wider and increasingly important role in the field of housing activities, thus contributing substantially to the total house building effort. This would be kept in view while finalising the National Housing Policy.

#### Allotment of Land by DDA to N.C.H.F.

1257. SHRI G. I. PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority has allotted land to various organisations including cooperative societies, trusts and other organisations for constructing their office buildings;

(b) whether the request of National Cooperative Housing Federation is lying pending with D.D.A. for quite some time; and

(c) how much time D.D.A. is likely to take to allot land to National Cooperative Housing Federation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) and (c) For allotment of land to such organisations certain documents/information is required to be completed. A request from the national Cooperative Housing Federation was received in the DDA in April, 1987 only and is under process. The allot-